## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

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**PETITION NUMBER** 

: CP/699/(IB)/2017

NAME OF THE PETITIONER(S)

: BAOBAB BROADBAN LTD

NAME OF THE RESPONDENT(S)

: GEMINI COMMUNICATION LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Arus Kaller Make

Coursel for Petitioner

(B)/lahan

? Ruhul Jani

Cowel for Regulat

## **ORDER**

Counsels for both the parties are present. Counsel for the Applicant has submitted the preliminary arguments. The Application is admitted for hearing. At this stage, Counsel for the Corporate Debtor caused appearance and prayed for time to file the counter. At request, time is enlarged with the direction to file the counter before next date of hearing. Matter is posted for arguments. Put up on 18.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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